

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Chief Justice's Secretariat)**

ORDER

No. 602/Psy

Dated: 24-05-2022

In terms of the transfer policy issued vide Order No. 405/2021/RG/Psy dated 14.06.2021 and upon the acceptance of transfer representations, the following transfers and postings of the Executive Assistants / P.A.-cum-Senior Scale Stenographers, Junior Scale Stenographers and Steno Typists in Jammu Division are hereby made in the interest of administration:

Executive Assistants / P.A. cum-Senior Scale Stenographers.

1. Sh. Badri Nath Bhagat, Executive Assistant, in the Court of Pr. District & Sessions Judge, Udhampur is allowed to continue on the present station in view of his superannuation in sight.
2. Sh. Bansi Lal, Executive Assistant, in the Court of Pr. District & Sessions Judge, Ramban is transferred as such to District Jammu, to be adjusted against the vacancy available in the district.
3. Sh. Harvinder Sharma, Executive Assistant, in the Court of Pr. District & Sessions Judge, Reasi on acceptance of his representation is transferred as such to District Jammu, to be adjusted against the vacancy available in the district.
4. Sh. Jagdish Raj Thakur, Executive Assistant, in the Court of Pr. District & Sessions Judge, Jammu is transferred as such to District Udhampur, to be adjusted against the vacancy available in the district.
5. Sh. Jagdish Raj Kotwal, Executive Assistant, in the Court of Pr. District & Sessions Judge, Baderwah is transferred as such to District Kishtwar, to be adjusted against the vacancy available in the district.
6. Sh. Rajesh Kumar Sharma, Executive Assistant, in the Court of Pr. District & Sessions Judge, Kathua is transferred as such to District Jammu, to be adjusted against the vacancy available in the district.
7. Sh. Devinder Singh, Executive Assistant, in the Court of Pr. District & Sessions Judge, Samba is transferred as such to District Jammu, to be adjusted against the vacancy available in the district.
8. Sh. Ravi Dutt Sharma, Executive Assistant, in the Court of Pr. District & Sessions Judge, Kishtwar is transferred as such to District Baderwah, to be adjusted against the vacancy available in the district.
9. Sh. Rajinder Singh, Senior Scale Stenographer, in the Court of Addl. District & Sessions Judge, Rajouri on acceptance of his representation is prematurely transferred as such to District Jammu, to be adjusted against the vacancy available in the district.
10. Sh. Anil Kumar Kalsi, Senior Scale Stenographer, in the Court of Special Judge Anti-Corruption (CBI Cases) Jammu is transferred as such to District Poonch, to be adjusted against the vacancy available in the district.

11. Sh. Anil Verma, Senior Scale Stenographer, in the Court of Special Judge (Anti-Corruption Cases), Jammu is transferred as such to District Reasi, to be adjusted against the vacancy available in the district.
12. Ms. Anita Devi-I, Senior Scale Stenographer, in the Court of Pr. District & Sessions Judge, Kathua is transferred as such to District Jammu, to be adjusted against the vacancy available in the district.
13. Sh. Des Raj, Senior Scale Stenographer, in the Court of Pr. District & Sessions Judge, Kishtwar is transferred as such to District Ramban, to be adjusted against the vacancy available in the district.
14. Sh. Jagdev Raj, Senior Scale Stenographer, in the Court of Addl. District & Sessions Judge, Udhampur is transferred as such to District Jammu, to be adjusted against the vacancy available in the district.
15. Sh. Jagdish Kumar, Senior Scale Stenographer, in the Court of Pr. District & Sessions Judge, Bhandarwah is transferred as such to District Ramban, to be adjusted against the vacancy available in the district.
16. Sh. Kuldeep Sharma, Senior Scale Stenographer, in the Court of Addl. District & Sessions Judge, Jammu is transferred as such to District Kathua, to be adjusted against the vacancy available in the district.
17. Sh. Mohammad Iqbal, Senior Scale Stenographer, in the Court of Pr. District & Sessions Judge, Poonch is transferred as such to District Rajouri, to be adjusted against the vacancy available in the district.
18. Sh. Ravinder Kumar, Senior Scale Stenographer, in the Court of Pr. District & Sessions Judge, Udhampur is transferred as such to District Bhandarwah, to be adjusted against the vacancy available in the district.
19. Ms. Sheetal Kumar, Senior Scale Stenographer, in the Court of Pr. District & Sessions Judge, Rajouri, impending her superannuation on 31.05.2022 is allowed to continue on the present station.
20. Sh. Subhash Chander Bhagat, Senior Scale Stenographer, in the Court of Pr. District & Sessions Judge, Jammu is transferred as such to District Poonch, to be adjusted against the vacancy available in the district.
21. Ms. Sushma Devi, Senior Scale Stenographer, in the Court of 3rd Addl. District & Sessions Judge (TADA/POTA) Jammu is transferred as such to District Samba, to be adjusted against the vacancy available in the district.
22. Ms. Sushma Kumari, Senior Scale Stenographer, in the Court of Addl. District & Sessions Judge, Kathua is transferred as such to District Jammu, to be adjusted against the vacancy available in the district.
23. Sh. Tilak Raj Plathia, Senior Scale Stenographer, in the Court of 1st Addl. District & Sessions Judge, Jammu is allowed to continue on the present station in view of his superannuation in sight.
24. Ms. Nirmal Kumari, Senior Scale Stenographer, in the Court of Addl. Judge (Anti-Corruption) Jammu is transferred as such to District Udhampur, to be adjusted against the vacancy available in the district.
25. Sh. Rattan Lal, Senior Scale Stenographer, in the Court of Pr. District & Sessions Judge, Ramban is transferred as such to District Kathua, to be adjusted against the vacancy available in the district.

Junior Scale Stenographers.

1. Ms. Akriti Rathore, Junior Scale Stenographer, in the Court of Chief Judicial Magistrate, Jammu on acceptance of his representation is allowed to continue at Jammu for one more year.
2. Sh. Amit Sharma, Junior Scale Stenographer, in the Court of Sub Judge, Surankote is transferred as such to District Jammu, to be adjusted against the vacancy available in the district.
3. Sh. Amit Singh, Junior Scale Stenographer, in the Court of Special Mobile Magistrate, Bhandarwah is transferred as such to District Jammu, to be adjusted against the vacancy available in the district.
4. Ms. Arti Gupta, Junior Scale Stenographer, in the Court of City Judge, Jammu is transferred as such to District Udhampur, to be adjusted against the vacancy available in the district.
5. Ms. Kavita Devi, Junior Scale Stenographer, in the Court of Special Excise Mobile Magistrate, Jammu is transferred as such to District Rajouri, to be adjusted against the vacancy available in the district.
6. Ms. Meenakshi Devi, Junior Scale Stenographer, in the Court of Passenger Tax Magistrate, Jammu is transferred as such to District Rajouri, to be adjusted against the vacancy available in the district.
7. Sh. Naresh Kumar-I, Junior Scale Stenographer, in the Court of Special Mobile Magistrate, Kathua is transferred as such to District Bhandarwah, to be adjusted against the vacancy available in the district.
8. Ms. Nisha Sharma, Junior Scale Stenographer, in the Court of Special Mobile Magistrate, Jammu is transferred as such to District Rajouri, to be adjusted against the vacancy available in the district.
9. Ms. Nitaksha Sharma, Junior Scale Stenographer, in the Court of Addl. District & Session Judge (Fast Track), Jammu is transferred as such to District Udhampur, to be adjusted against the vacancy available in the district.
10. Sh. Pardeep Vaid, Junior Scale Stenographer, in the Court of Chief Judicial Magistrate, Ramban on acceptance of his representation is transferred as such to District Jammu, to be adjusted against the vacancy available in the district.
11. Sh. Pawan Kumar Sharma, Junior Scale Stenographer, in the Court of Special Mobile Magistrate, Poonch, on acceptance of his representation is transferred as such to District Jammu, to be adjusted against the vacancy available in the district.
12. Sh. Raj Kumar Sharma, Junior Scale Stenographer, in the Court of Special Mobile Magistrate, Rajouri is transferred as such to District Kishtwar, to be adjusted against the vacancy available in the district.
13. Sh. Rishi Kumar Abrol, Junior Scale Stenographer, in the Court of Chief Judicial Magistrate, Rajouri is transferred as such to District Ramban, to be adjusted against the vacancy available in the district.
14. Sh. Romesh Lal Sharma, Junior Scale Stenographer, in the Court of Chief Judicial Magistrate, Udhampur on acceptance of his representation is

transferred as such to District Jammu, to be adjusted against the vacancy available in the district.

15. Ms. Shilpa Gupta, Junior Scale Stenographer, in the Court of Sub Judge, Jammu is transferred as such to District Kathua, to be adjusted against the vacancy available in the district.
16. Ms. Sonia Gupta, Junior Scale Stenographer, in the Court of Special Mobile Magistrate (Traffic), Jammu is transferred as such to District Reasi, to be adjusted against the vacancy available in the district.
17. Sh. Sunil Kumar-II, Junior Scale Stenographer, in the Court of Chief Judicial Magistrate, Kishtwar is transferred as such to District Jammu, to be adjusted against the vacancy available in the district.
18. Ms. Tarvinder Kour, Junior Scale Stenographer, in the Court of Electricity Magistrate, Jammu is transferred as such to District Poonch, to be adjusted against the vacancy available in the district.
19. Sh. Varun Sanotra, Junior Scale Stenographer, in the Court of Chief Judicial Magistrate, Reasi, on acceptance of his representation is transferred as such to District Jammu, to be adjusted against the vacancy available in the district.
20. Ms. Maneesha Verma, Junior Scale Stenographer, in the Court of Municipal Mobile Magistrate, Jammu is transferred as such to District Reasi, to be adjusted against the vacancy available in the district.
21. Ms. Monika Sharma, Junior Scale Stenographer, in the Court of Special Mobile Magistrate, udhampur is transferred as such to District Jammu, to be adjusted against the vacancy available in the district.
22. Ms. Reecha Sharma, Junior Scale Stenographer, in the Court of Sub Judge, Katra is transferred as such to District Jammu, to be adjusted against the vacancy available in the district.
23. Sh. Sumit Sangra, Junior Scale Stenographer, in the Court of Sub Judge, Bhandarwah is transferred as such to District Jammu, to be adjusted against the vacancy available in the district.

Steno-Typists.

1. Ms. Injela Devi, Steno typist, in the Court of Addl. Special Mobile Magistrate, Kishtwar is transferred as such to District Bhandarwah, to be adjusted against the vacancy available in the district.
2. Ms. Meenakshi Devi, Steno typist, in the Court of Munsiff / JMIC, Jammu is transferred as such to District Kathua, to be adjusted against the vacancy available in the district.
3. Ms. Ranjana Chopra, Steno typist, in the Court of Munsiff / JMIC, Akhnoor is transferred as such to District Samba, to be adjusted against the vacancy available in the district.
4. Sh. Riaz Mohd; Steno typist, in the Court of Munsiff / JMIC, Hiranagar is transferred as such to District Jammu, to be adjusted against the vacancy available in the district.
5. Sh. Sandeep Kumar, Steno typist, in the Court of Addl. Special Mobile Magistrate, Doda is transferred as such to District Kishtwar, to be adjusted against the vacancy available in the district.

6. Ms. Shaheen, Steno typist, in the Court of 2nd Addl. Munsiff Jammu is transferred as such to District Udhampur, to be adjusted against the vacancy available in the district.

Note: -

1. All the concerned Pr. District & Sessions Judges are directed to make further postings/adjustments of all transferees within their District within a period of four days as per the availability of vacancies under intimation to this Secretariat.
2. In case of shifting of any transferee from one station to another in a district, if vacancy is not available, pr. District & Sessions Judge concerned may transfer a person with longest stay to another station in the district to create a vacancy.
3. All the Presiding Officers are directed to ensure that transferees are relieved within 10 days from the date of issuance of this order. Concerned Pr. District & Sessions Judges shall personally monitor the implementation of the order and report compliance.

(By Order of Hon'ble the Chief Justice).


(Rajeev Gupta)

Principal Secretary to
Hon'ble the Chief Justice

No.: 68-92/Psy-602 Dated: - 24-05-2022

Copy to the:

1. Registrar General, High Court of J&K and Ladakh, Srinagar.
2. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar.
3. Registrar Rules, High Court of J&K and Ladakh, Srinagar.
4. Registrar Judicial, High Court of J&K and Ladakh, Srinagar.
.... for information.
5. Pr. District & Sessions Judge Jammu/Udhampur/ Kishtwar / Bhaderwah/ Poonch/ Rajouri/ Reasi/ Ramban/Kathua / Samba.
6. Addl. Distt. & Sessions Judge Jammu / Rajouri / Udhampur / Kathua
7. 1st Addl. District & Sessions Judge, Srinagar.
8. 3rd Addl. Distt. & Sessions Judge (TADA/POTA) Jammu.
9. Spl. Judge Anti-Corruption (CBI Cases) Jammu.
10. Addl / Spl. Judge (Anti-Corruption) Jammu
11. Addl. District & Sessions Judge (Fast Track) Jammu
12. CJM / Sub Judge, Jammu / Surankote / Ramban / Rajouri / Udhampur / Kishtwar / Reasi / Katra / Bhaderwah.
13. City Judge, Jammu.
14. Spl. / Addl. Mobile Magistrate, Jammu / Bhaderwah / Kathua / Poonch / Rajouri / Udhampur / Kishtwar / Doda
15. Addl. Spl. Mobile Magistrate, (Traffic) Jammu
16. Electricity Magistrate, Jammu.
17. Municipal Magistrate, Jammu.
18. Passenger Tax Magistrate, Jammu.
19. Special Excise Magistrate, Jammu
20. Munsiff / JMIC, Jammu / Akhnoor / Hiranagar
21. 2nd Addl. Munsiff, Jammu.
.... for information.
22. CPC, eCourt, High Court of J&K Srinagar for uploading the same in the High Court website.
23. Director, Finance, High Court of J&K and Ladakh, Srinagar.
24. Chief Librarian, High Court of J&K, Jammu/Srinagar.
.... for information.
25. Order Book.


Principal Secretary to
Hon'ble the Chief Justice